Written Answers 3169 Power Commission since its inception; and

(b) out of these purchases how much were made----

(i) through the Government Stationery Office, and

(ii) from private suppliersin each year since 1951?

THE DEPUTY MINISTER FOR IRRI-GATION AND POWER (SHRI J. S. L. HATHI): (a) and (b). Information is being collected and will be laid on the Table of the House as soon as possible.

LEVY OF DUTY ON OIL PRODUCED IN MILLS

*385. SHRI D. NARAYAN: Will the Minister for Commerce and Industry be pleased to state:

(a) whether it is a fact that the All-India Khadi and Village Iudustries Board have suggested that Government should levy a duty of Rs. 1-4 per maund on oil produced in mills and the amount so collected should be utilised for the development of ghani oil industry; and

(b) if so, what action Government have taken in the matter?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) Yes, Sir. Such a suggestion has been made.

(b) The suggestion is being considered by the appropriate Ministries.

विस्थापित व्यक्तियों के पुनर्वास के लिए ऋण

*३८६ श्री के० द्वारायणप्पा : क्या पुनर्वस मंत्री यह वगाने की कृपा करेंगे कि हैदरावाद राज्य में पुलिस कार्रवाई बाद केन्द्रीय सरकार ने राज्य के के विस्थापित व्यक्तियों के पुनर्वास के लिए पांच लाख (तर्पया स्वीकार किया था ?

to Questions **†**[LOAN FOR REHABILITATION OF DIS-PLACED PERSONS

*386. SHRI K. NARAYANAPPA: Will the Minister for REHABILITATION be pleased to state whether after the police action in Hyderabad, the Central Government sanctioned a sum of five lakhs of rupees for the rehabilitation of the displaced persons in that State?

THE MINISTER FOR REHABILITA-TION (SHRI A. P. JAIN): Yes.

INDUSTRIAL LABOUR HOUSING SCHEMES IN ANDHRA STATE

*387. SHRI K. SURYANARAYANA: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of places in the State of Andhra where Government have sanctioned Housing Schemes for industrial labour,

(b) how much money has been sanctioned by Government for the purpose; and

(c) the stage at which the work on these schemes is at present?

WORKS. THE MINISTER FOR HOUSING AND SUPPLY (SARDAR SWARAN SINGH): (a), (b) and (c). A statement, giving the required information, is laid on the Table of the [See Appendix VII, An-House. nexure No. 180.]

EXPORT QUOTA OF GROUND-NUT OIL

*388. SHRI PRASADARAO: Will the Minister for Commerce and In-DUSTRY be pleased to state:

(a) whether Government have received any representation for fixing with immediate effect the export quota for ground-nut oil; and

(b) if so, what action Government have taken in the matter?

THE MINISTER FOR COMMERCE (Shri D. P. Karmarkar): (a) Yes,

*†*English translation.

3170